## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

## RAJYA SABHA UNSTARRED QUESTION NO. 3327 (TO BE ANSWERED ON 31.03.2022)

#### ABOLITION AND SANCTION OF POSTS AND DEPARTMENTS

### 3327 SHRI ABDUL WAHAB:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has abolished any posts, departments, or sections during the last five years;
- (b) if so, the year and sector-wise details thereof;
- (c) whether Government has sanctioned new posts, departments during the same period; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) & (b): The Department of Expenditure (DoE) have issued, vide Office Memorandum (OM) No. 7(1)/E.Coord.I/2017 dated 12.4.2017, compendium of instructions, which *inter-alia* include provision for abolition/deemed abolition of posts etc. However, the data on number of posts abolished is not maintained centrally.
- (c) & (d): Posts are created as per requirement under various Ministries/Departments, with the approval of the competent authority, from time to time. However, the data on number of posts created is not maintained centrally.

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